NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/554/ (IB)/2017

NAME OF THE PETITIONER(S) : ARKAY ENERGY (RAMESWARAM) LTD

NAME OF THE RESPONDENT(S)

: TAMILNADU GENERATION & DISTRIBUTION CO. LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ANIRUDIA KRISHMAN

Coursel for Petitioner AAL

P.R. VANDANA

ORDER

Counsel representing both the parties are present. Senior counsel representing the respondent sought time for making submissions. Time extended at request. Put up on 08.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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